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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.807/252/HDB/2018
NAME OF THE COMPANY	Deva Health Pvt Ltd
NAME OF THE PETITIONER(S)	Deva Health Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sivi Preethi	Adv	9966775282	
A. Sandhya Ra	Adv	9966775282	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

Counsel for Applicant is present. She is directed to file Balance Sheet as on 31.03.2017. She requested time till 10.09.2018.

List the matter on 10.09.2018.


Member (J)

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